

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:401
ANSWERED ON:25.02.2000
DISINVESTMENT IN PUBLIC SECTOR UNDERTAKINGS
SHIVAJI VITHALRAO KAMBLE

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Planning Commission has opined that the disinvestment process of public envisaged momentum and favored the establishment of a `Disinvestment Fund` out of the disinvestment proceeds for restructuring the public sector;
- (b) if so, the reaction of the Government thereto and the details of fresh strategies worked out to enable Public Sector Enterprises to stands on their own through corporate freedom and face market competition efficiently;
- (c) the details of appropriate regulatory mechanism proposed to safeguard the public interest and ensure efficient performance of public enterprises; and
- (d) the details of review of the policy implemented so far and action plan for the next five years?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C
DEPARTMENT OF DISINVESTMENT (SHRI ANRUN JAITLEY)

- (a) to (d): The information is being collected and will be laid on the Table of the House.